

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 470 of 2019

IN THE MATTER OF:

Innovative Construventures Pvt. & Anr. ...Appellant

Versus

Brainer Trade and Fin- Tech Pvt. Ltd. ...Respondents

Present

For Appellant: Mr. Dhaval Deshpande, Advocate

**For Respondent: Mr. Avinash Khanolkar, Advocate for R-2 & R-3
Ms. Anagha Anasingaraju, CS Liquidator in Person**

With

Company Appeal (AT)(Ins) No. 486 of 2019

IN THE MATTER OF:

Innovative Construventures Pvt. and Anr. ...Appellant

Versus

Brainer Trade and Fin-Tech Pvt. Ltd. ...Respondents

Present

For Appellant: Mr. Dhaval Deshpande, Advocate

**For Respondent: Mr. Avinash Khanolkar, Advocate for R-2 & R-3
Ms. Anagha Anasingaraju, CS Liquidator in Person**

ORDER

03.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 07th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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